

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT No- II**

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**(17) C.P. (IB)-2046(MB)/2018**

**Valecha Engineering Ltd  
Vs  
Larsen & Toubro Ltd.**

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**Dated 03<sup>rd</sup> March, 2021**

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**ORDER**

The matter is taken up through Virtual Hearing. Ld. Counsel Mr. Nilesh Masurkar appeared for the Operational Creditor. Ld. Counsel Mr. Rashid Boatwalla appeared for the Respondent. Due to paucity of time the matter could not be taken up. List the matter on **05.04.2021**.

**Sd/-**

**MOHAMMED AJMAL**  
**Member (Judicial)**

JD

**Sd/-**

**RAVIKUMAR DURAISAMY**  
**Member (Technical)**